

**Revision of Cases of Seniority of Officers of Delhi Himachal Civil Service and Delhi Himachal Police Service in Delhi**

4027. SHRI SYED KAZIM ALI MEERZA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that cases of revision of seniority of some officers of Delhi Himachal Civil Service and Delhi Himachal Police Service, working under Delhi Administration have been decided by Government if so, whether due to long delay such officers have been superseded by Junior Officers;

(b) whether the cases of such officers after revision being declared in seniority are under consideration for promotion;

(c) the names of such officers may please be mentioned; and

(d) if so, whether the Government intend to review its decision and consider hard cases on merits so as to find out a solution to solve their problem so that the officers concerned can get promotion to I.A.S./I.P.S. before they leave the Government service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) to (d). The seniority of Shri S. R. Gandotra of the Delhi and Himachal Pradesh Civil Service and S/Shri R. R. Prasad and B. P. Jetley of the Delhi and Himachal Pradesh Police Service was revised. Prior to this revision, some officers who were then senior, were promoted to the I.A.S./I.P.S. Subsequently, S/Shri S. R. Gandotra and R. R. Prasad were promoted to the IAS and IPS respectively. As the seniority of Shri B. P. Jetley in the Delhi and Himachal Pradesh Police Service has been revised only this year, he will be considered for promotion to the IPS with reference to his revised seniority when the Selection Committee meets next.

**Aditi Exhibition**

4028. SHRI VIJAY KUMAR N. PATIL:

SHRI VASANT SATHE:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that an exhibition called aditi was held recently at Pragati Maidan Rural India complex and the cost thereof;

(b) whether the whole contract was given to a private party which further sub-contracted the assignment to another party—details of the Parties involved in contract and sub-contract deals and the amount involved; and

(c) whether Government have considered evaluation of such a exhibition and the purpose it has served to avoid wasteful expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir. Aditi Pavilion was set up in the Rural India complex, Pragati Maidan, New Delhi, in connection with participation by the All India Handicrafts Board in the National Small Industries Fair, 1978. The total expenditure incurred in this regard was Rs. 3,23,261.

(b) No, Sir. The project was implemented through the Handicrafts and Handloom Export Corporation (a Government of India undertaking), who are experienced in organising prestigious exhibitions. The HHEC completed the assignment with the expert assistance of "NAIKA" crafts workshop of Shri Mallah Memorial Crafts Trust, New Delhi, which is a No-profit-No-loss organisation. The Board, however, made payments (on successful completion of the work), as agreed to, only to HHEC and had nothing to do with the assistance taken by the HHEC for their completing of the assignment.